

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 1763
ANSWERED ON 11th FEBRUARY, 2022**

HOMEOPATHIC CLINICS

1763. SHRI SANTOSH KUMAR:

Will the Minister of AYUSH be pleased to state:

(a) whether the Government proposes to open Homeopathic clinics at block level in every districts in the country and if so, the time limit fixed for the same;

(b) whether the Government proposes to appoint homeopathic doctors in every such clinic and if so, the details thereof and if not, the reasons therefor;

(c) whether the Naturopathy centre in Ranipatra of Purnia is in very poor condition and if so, the details thereof; and

(d) whether there is any proposal to convert the said Naturopathy centre into a full fledged Naturopathy hospital and if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) & (b) Public Health being State subject, opening of Homoeopathic clinics at block level in every districts in the country and appointment of Homoeopathic doctors in every such clinic comes under the purview of the respective State/UT Governments and accordingly no timeline has been fixed by Government of India for opening of such type of Homoeopathic clinics in the country. However, Government of India has adopted a strategy of Co-location of AYUSH facilities including Homoeopathy at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling choice to the patients for different systems of medicine. The engagement of AYUSH Doctors including Homoeopathy and their training is supported by the Department of Health & Family Welfare, while the support for AYUSH infrastructure, equipment / furniture and medicines are provided by Ministry of AYUSH under Centrally Sponsored Scheme of National AYUSH Mission (NAM).

Further, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is provision of setting up of 10/30/50 bedded integrated AYUSH Hospital & establishment of Ayush Health & Wellness Centres(HWCs) by upgradation of existing Ayush dispensaries / health sub-centres for providing treatment facility of Ayush system including Homoeopathy. Accordingly, State/UT Governments may avail financial assistance by submitting suitable proposals through State Annual Action Plans (SAAPs) as per the provision of NAM Guidelines.

(c) & (d) Public Health being State subject, status of Naturopathy centre comes under the purview of respective State /UT Governments. Further, under NAM, no such proposal has been received from State Government of Bihar to convert the said Naturopathy centre into a full fledged Naturopathy hospital.